

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 1
IA-3573/ND/2021 (IB)-100(ND)/2019

IN THE MATTER OF:

Deepali Designs and Exhibits Pvt. Ltd.	...	Applicant
Vs.		
Pico Event marketing (India) Pvt. Ltd.	...	Respondent

Order under Section 9 of IBC

Order delivered on 17.08.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Liquidator : Mr. Rishabh Jain, Adv.
For the Respondent :

ORDER

IA NO. 3573/ND/2021:

This is Progress Report filed by the Liquidator for the quarter ending on 30.06.2021. The same is taken on record with all just exceptions. Place it with the main file for further reference. Application is disposed of in terms of the above order.

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)